

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 7
IA/552(AHM)2021
in
CP(IB) 333 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

RP Cum Liquidator of
Steel Konnect (India) Pvt Ltd
V/s
MBC Agro Industries LLP

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : None
For the Respondent :

ORDER

IA/552(AHM)2021

This application is filed by RP under Section 12A of Insolvency and Bankruptcy Code, 2016.

No one appears for the Applicant.

Matter to appear for further consideration on 21.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)